

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:94

ANSWERED ON:05.07.2004

PROPOSAL UNDER NATIONAL CHILD LABOUR PROJECT

Rawale Shri Mohan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

(a) whether the various States including Maharashtra have sent any proposals relating to National Child Labour Project for approval of the Union Government;

(b) if so, the details thereof State-wise; and

(c) the action taken so far in this regard?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI SIS RAM OLA)

(a): Yes, Sir. Proposals relating to National Child Labour Projects are received from various States from time to time.

(b): Under the Scheme of National Child Labour Projects, once the districts have been selected by Government of India, State Governments are required to send detailed proposals for implementation of the scheme in the districts. During the Tenth Plan, scheme has been extended to 50 more districts in the country. The state-wise details of the proposals received for these districts are as follows:-

Sl.No.	State	Number of proposals received
1.	Andhra Pradesh	1
2.	UP	4
3.	Goa	1
4.	Rajasthan	1
5.	Chattisgarh	1
6.	Tamil Nadu	1
7.	Gujarat	1
8.	Maharashtra	4

(c): These proposals are examined on the basis of guidelines issued by Government of India. The proposals found complete in all respect are sanctioned for implementation.